

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NARESH RETAIL MART LLP

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	NARESH RETAIL MART LLP
2.	Date of incorporation of corporate debtor	20/01/2017
3.	Authority under which corporate debtor is incorporated /registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAI-3378
5.	Address of the registered office and principal office (if any) of corporate debtor	37, Bhagaban Ganguly Lane, Howrah, West Bengal - 711101
6.	Date of closure of Insolvency Resolution Process	18/09/2023
7.	Liquidation commencement date of corporate debtor	18/09/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Netai Basak Registration number: IBB/IPA-003/IP-N00327/2020-2021/13421
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. 3B, Srijoni Apartment, 34T/3, N K Ghoshal Road, Kasba Kolkata - 700042 Email: nbasak2002@yahoo.co.in Cell: 7596098877
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No. 3B, Srijoni Apartment, 34T/3, N K Ghoshal Road, Kasba Kolkata - 700042 Email: cirp.nareshretail@gmail.com Cell: 7596098877
11.	Last date for submission of claims	17/10/2023

Notice is hereby given that the National Company Law Tribunal, Bench -I, Kolkata has ordered the commencement of liquidation of Naresh Retail Mart LLP on 18th September, 2023 under section 33 of the Code.

The stakeholders of Naresh Retail Mart LLP are hereby called upon to submit their claims with proof on or before 17th October, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Published on 22/10/2023 in Financial Express (Eng) & Ekdin (Bengali) of Kolkata edition.

Name and signature of liquidator:

Sd/-

Netai Basak

NETAI BASAK

INSOLVENCY PROFESSIONAL

IBBI/IPA-003/IP-N00327/2020-2021/13421

Place : Kolkata

Date : 22nd September 2023

Liquidator in the matter of **Naresh Retail Mart LLP**

IBBI/IPA-003/IP-N00327/2020-2021/13421

Flat No. 3B, Srijoni Apartment

34T/3 N K Ghoshal Road, Kasba, Kolkata - 700042

Email: cirp.nareshretail@gmail.com, Cell: +91 7596098877